

ORISSA HIGH COURT

FILING REPORT AS ON :22/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/5625/2024	BALAMUKUNDA BEHERA VS STATE OF ODISHA	TRILOCHAN BARIK VS	BALLIGUDA /80 /2023 () //
2	D-BLAPL/5629/2024	BALIA BEHERA @ BALARAM VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	JODA /241 /2023 () //
3	D-BLAPL/5631/2024	GAJENDRA GADABA VS STATE OF ODISHA	S.S.RAY (2) VS	PADWA /67 /2022 () //
4	D-BLAPL/5632/2024	UPENDRA NAG VS STATE OF ODISHA	S.S.RAY (2) VS	SAMBALPUR TOWN /116 /2018 () //
5	D-BLAPL/5637/2024	PRASANT DAS VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	MANCHESWAR P.S. /47 /2024 () //
6	D-BLAPL/5638/2024	GOURANGA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADAMBADI /310 /2023 () //
7	D-BLAPL/5639/2024	REKHARAM NAIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 () //
8	D-BLAPL/5643/2024	GULAM NABI @ NOBI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /98 /2022 () //
9	D-BLAPL/5649/2024	NITU PALKIA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /8 /2024 () //
10	D-BLAPL/5650/2024	BIJAYA DALABEHERA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PATTAPUR (DIGAPAHANDI) /331 /2021 () //
11	D-BLAPL/5658/2024	DEBARAJ SETHI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	/ /0 () //

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12	D-BLAPL/5659/2024	SANJAYA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /119 /2023 () //
13	D-BLAPL/5663/2024	PRADIP KUMAR NAYAK VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	SUKINDA /254 /2023 () //
14	D-BLAPL/5670/2024	RANJAN KUMAR NAYAK VS STATE OF ODISHA	SAGARIKA SAHOO VS	KHARABEL NAGAR P.S. /85 /2023 () //
15	D-BLAPL/5671/2024	MAHENDRA ROHIDAS VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	/ /0 () //
16	D-BLAPL/5672/2024	SIBA NAG @ SHIBA NAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /280 /2022 () //
17	D-BLAPL/5675/2024	KISHORE PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S.(BBSR) /165 /2023 () //
18	D-BLAPL/5679/2024	RAJESH PRADHAN VS STATE OF ODISHA	KURESH PRASAD DASH VS	KHURDA ROAD G.R.P.S. /7 /2024 () //
19	D-BLAPL/5683/2024	AMARJIT BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	JARAPADA /30 /2013 () //
20	D-BLAPL/5686/2024	KALAKANTA BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHAPRAKHOL /133 /2023 () //
21	D-BLAPL/5687/2024	BIKI @ LAXMIDHAR SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /36 /2024 () //
22	D-BLAPL/5688/2024	KAIRA SOY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SARAT /7 /2023 () //
23	D-BLAPL/5692/2024	BHAKTA HARIJAN	BALARAM KHARA	BORIGUMMA /150 /2023

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		VS	VS	()
24	D-BLAPL/5696/2024	STATE OF ODISHA BABUJI @ PRAVAKAR LOHAR	RAMANI KANTA PATTANAİK	// NAYAKOT /95 /2023
		VS	VS	()
25	D-BLAPL/5697/2024	STATE OF ODISHA PRAMOD KUMAR SAHOO	BIBHUDHANANDA MUDULI	// / /0
		VS	VS	()
26	D-BLAPL/5699/2024	STATE OF ODISHA PRATAP KUMAR PAIKRAY	BIDYADHAR MANSING	// KHANDAGIRI P.S. /599 /2023
		VS	VS	()
27	D-BLAPL/5700/2024	STATE OF ODISHA KANHU NAYAK @ KANU NAYAK	UMA CHARAN MISHRA	// KOTOAGARH /25 /2024
		VS	VS	()
28	D-BLAPL/5704/2024	STATE OF ODISHA BAPU @ HRUSIKESH BEHERA	BASUDEV PUJARI	// BANSADA /106 /2022
		VS	VS	()
29	D-BLAPL/5705/2024	STATE OF ODISHA BIKASH SINGH	DURGA PRASANNA MISHRA	// SONEPUR /118 /2022
		VS	VS	()
30	D-BLAPL/5706/2024	STATE OF ODISHA MANJU BANCHHOR	DHIRENDRA KUMAR MOHAPATRA	// HEMGIR /283 /2022
		VS	VS	()
31	D-BLAPL/5708/2024	STATE OF ODISHA ANTARYAMI BAGH	MAHENDRA KUMAR PANCHABIHAR	// BANHARPALI /14 /2000
		VS	VS	()
32	D-BLAPL/5710/2024	STATE OF ODISHA NAKULA MALLICK	DEBA KUMAR RATH	// BHARATPUR PS /51 /2024
		VS	VS	()
33	D-CMAPL/8063/2024	STATE OF ODISHA ZAINUL ABEDIN KHAN	TATHAGATA SAHOO	// / /
		VS	VS	()
34	D-CMAPL/8070/2024	STATE OF ODISHA HEMA DAS	ADV.	// / /
		VS	VS	()

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35	D-CMAPL/8072/2024	COLLECTOR, GANJAM INSTITUTE OF MANAGEMENT AND INFORMATION TECHNOLOGY (IMIT) VS SUJATA RAY	ADV. VS	// // 0 //
36	D-CMAPL/8075/2024	INSTITUTE OF MANAGEMENT AND INFORMATION TECHNOLOGY (IMIT) VS SATYA PRAKASH SWAIN	ADV. VS	// // 0 //
37	D-CMAPL/8077/2024	INSTITUTE OF MANAGEMENT AND INFORMATION TECHNOLOGY (IMIT) VS SRUTIPRANGYA SWAIN	ADV. VS	// // 0 //
38	D-CMAPL/8083/2024	RABINDRA GHUSI VS BIKRAM KAHALI	ADV. VS	// // 0 //
39	D-CMAPL/8131/2024	RAMA SAHU VS STATE OF ODISHA	ADV. VS	// // 0 //
40	D-CMAPL/8144/2024	MANAS KUMAR NAIK VS CHAIRMAN,CHENNAI RADHA ENGG WORKS(P) LTD.,CHENNAI	ADV. VS	// // 0 //
41	D-CMP/8032/2024	GITANJALI LENKA VS REBATI DAS	PRAFULLA CHANDRA ACHARYA VS	// // 0 //
42	D-CMP/8038/2024	RAGHUNATH PASCHIMAKABAT@DAL BEHERA VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// // 0 //
43	D-CMP/8091/2024	NARENDRA MAGAR VS GAJENDRA BESAN @ GANDA	PRDIP KUMR MOHAPATRA VS	// // 0 //
44	D-CMP/8106/2024	GURUCHARAN BEHERA VS BISIKESAN MAHAKUD	RAJIV KUMAR MAHANTA VS	// // 0 //
45	D-CMP/8164/2024	JUGAL KISHORE PRADHAN VS SANGHAMITRA MOHAPATRA	BIBEKANANDA BHUYAN VS	// // 0 //

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46	D-CONTC/8034/2024	BISWAJIT NAYAK VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
47	D-CONTC/8045/2024	SUNARAM MARANDI VS S.ASWATHY, I.A.S.	ADV. VS	// 0 //
48	D-CONTC/8050/2024	MOHINUDDIN KHAN VS BIBHU PRASAD SINGH, TAHASILDAR, HARABHANGA, BOUDH	HARIPAD MOHANTY VS	// 0 //
49	D-CONTC/8055/2024	PRADIPTA KUMAR MOHAPATRA VS BRUNDABAN SATAPATHY, I.A.S.	ADV. VS	// 0 //
50	D-CONTC/8056/2024	BIRANCHI PRASAD SAHOO VS BRUNDABAN SATAPATHY, I.A.S.	ADV. VS	// 0 //
51	D-CONTC/8065/2024	PRADEEP KUMAR KINDO VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
52	D-CONTC/8066/2024	DILLIP KUMAR SETHY VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
53	D-CONTC/8068/2024	SABITA MOHAPATRA VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
54	D-CONTC/8069/2024	MANORANJAN BISWAL VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
55	D-CONTC/8074/2024	DR. L. KAVIN NILAVU VS PROF. DR. PADMALAYA DEVI, DEAN OF ACHARYA HAROIHAR POST GRADUATE INSTITE OF CANCER	ADV. VS	// 0 //
56	D-CONTC/8082/2024	PRAFULLA KUMAR PANIGRAHI VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0 //
57	D-CONTC/8084/2024	MANTU KUMAR SASMAL	ADV.	//

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		VS	VS	0
58	D-CONTC/8089/2024	ASWATHY S., SECY., S AND ME DEPT. NIROD CHANDRA MOHANTA	ADV.	//
		VS	VS	0
59	D-CONTC/8105/2024	ASWATHY S., SECY., S AND ME DEPT. GEETANJALI SAHOO	ADV.	//
		VS	VS	0
60	D-CONTC/8109/2024	ARAVIND AGARWAL, I.A.S. JAYAKRUSHNA DAS	SATYABRATA MOHANTY	//
		VS	VS	0
61	D-CONTC/8117/2024	CHITHRA ARUMUGAM, PRINCIPAL SECY., DEPTT. OF PUBLIC ENTERPRISE PADMA CHARAN PARAMANIK	PRAVASH CHANDRA JENA	//
		VS	VS	0
62	D-CONTC/8124/2024	JANMEJAY SAHOO, TAHASILDAR, TANGI DANDAPANI SAHOO	ADV.	//
		VS	VS	0
63	D-CONTC/8126/2024	ASWATHI S., I.A.S BHAGYABAN JENAMANI	ADV.	//
		VS	VS	0
64	D-CONTC/8132/2024	ASWATHI S., I.A.S. NIRANJAN DAS	ADV.	//
		VS	VS	0
65	D-CONTC/8135/2024	ASWATHY S., I.A.S. RASHMIRANJAN BEHERA	ADV.	//
		VS	VS	0
66	D-CONTC/8148/2024	ASWATHY S., I.A.S. PURNA CHANDRA GOCHHI	ADV.	//
		VS	VS	0
67	D-CONTC/8166/2024	SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA SWAYMBHU KUMAR PRADHAN	AMIT KUMAR NATH	//
		VS	VS	0
68	D-CONTC/8180/2024	DR. USHA PADHEE, IAS ASWINI KUMAR SAHU	RUPESH KUMAR KANUNGO	//
		VS	VS	0

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69	D-CRLA/5627/2024	MANOJ PRUSTY JAGANNATH SWAIN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// MOTANGA /66 /2023 ()
70	D-CRLA/5673/2024	BANGARA @ MUNA PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	// BHANJANAGAR /1128 /2023 ()
71	D-CRLMC/5622/2024	SURESWARI BHUE VS STATE OF ODISHA	TARACHAND BAG VS	// AINTHAPALI /140 /2020 ()
72	D-CRLMC/5626/2024	KANHU @ KALANDI SAHOO @ KALANDI CHARAN SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// MANGALPUR /99 /1997 ()
73	D-CRLMC/5628/2024	DEBI PRASAD DAS VS STATE OF ODISHA	DEBA KUMAR RATH VS	// MAHILA P.S.(BBSR) /85 /2019 ()
74	D-CRLMC/5630/2024	SOUMITRA ROY VS STATE OF ODISHA	GOURAV MOHANTY VS	// KHARABEL NAGAR P.S. /153 /2021 ()
75	D-CRLMC/5645/2024	KUNI MALLIK @ PRATIBHA PADHAN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// SAINTALA /123 /2012 ()
76	D-CRLMC/5666/2024	TULARAM BHOI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// TUREIKELA /44 /2010 ()
77	D-CRLMC/5681/2024	PANDIT SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	// KESINGA /403 /2023 ()
78	D-CRLMC/5691/2024	GADADHAR JENA VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	// BHUBANESWAR VIGILANCE /16 /2005 ()
79	D-CRLMC/5695/2024	CHITARANJAN SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// NEMALO /28 /2022 ()

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80	D-CRLMC/5698/2024	GANANATH THANAPATI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SONEPUR /119 /2014 () //
81	D-CRLMP/5641/2024	RAMESH CHANDRA PADHI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	//0 () //
82	D-CRLMP/5648/2024	BANDANA MAHANTA VS SHRUTISAGAR MOHANTA	SATYAJIT MOHAPATRA VS	//0 () //
83	D-CRLMP/5657/2024	AMULYA NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	//0 () //
84	D-CRLMP/5662/2024	KARTIK KUMAR SATAPATHY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	//0 () //
85	D-CRLMP/5703/2024	RIKI RAM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	//0 () //
86	D-CRLREV/5636/2024	DIPTI KANTA BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	BETNOTI /15 /2013 () //
87	D-CRLREV/5647/2024	RANJEET SINGH @ LALI VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	AINTHAPALI /67 /2012 () //
88	D-CRLREV/5660/2024	PAPU SINGH VS STATE OF ODISHA	JAYDEEP PAL VS	NILGIRI /111 /2018 () //
89	D-CRLREV/5677/2024	PRASANTA NAG VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-3 /27 /2018 () //
90	D-CRLREV/5689/2024	AKHILA KUMAR BEHERA VS PUJA BEHERA	INDRAMANI SAHOO VS	PALLAHARA /293 /2022 () //
91	D-FAO/8096/2024	REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//

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		VS	VS	0
92	D-FAO/8098/2024	TUNA SAHOO REGIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD.,BBSR	PRASANTA KUMAR MAHALI	//
		VS	VS	0
93	D-FAO/8110/2024	PARSURAM NAIK RAJESH KUMAR MAHAKUD	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
94	D-FAO/8153/2024	MANAS KUMAR DAS CHHANDA RANI MOHAPATRA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
95	D-MACA/8037/2024	STATE OF ODISHA JAYANTI MOHAPATRA	MANMAYA KUMAR DASH	//
		VS	VS	0
96	D-MACA/8042/2024	DURYODHAN ROUT PRAHALLAD POI	MANMAYA KUMAR DASH	//
		VS	VS	0
97	D-MACA/8059/2024	SUN TRAVELS, CHANDAKA, BBSR NIMANTI KANDAY	ARPIT SARANGI	//
		VS	VS	0
98	D-RSA/8046/2024	MD. ISTIAQUE TARANGINI KAPARDAR	SWAPNIL ROY	//
		VS	VS	0
99	D-RSA/8086/2024	GURU CHARAN DEBATA MEHERUNISSA	SUBHADUTTA ROURTRAY	//
		VS	VS	0
100	D-RSA/8104/2024	JAGAMANI KALARI GYANENDRA NANDA	SOUMYA MISHRA	//
		VS	VS	0
101	D-RSA/8154/2024	CHAIRMAN, STEEL AUTHORITY OF INDIA, NEW DELHI JAGANNATH SAHU	AMITAV TRIPATHY	//
		VS	VS	0
102	D-RSA/8181/2024	PRAKASH CHANDRA SAHU PADAN JENA	TRILOCHAN PANIGRAHI	//
		VS	VS	0

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103	D-RVWPET/8093/2024	NIDHI JENA TARAMANI BISWAL VS	ADV. VS	// // 0
104	D-TRP(C)/8078/2024	PRAVAKAR SAHU INDU BISWAKARMA VS	RASHMI RANJAN DAS VS	// // 0
105	D-TRP(C)/8119/2024	NARAYANA RATHI SARITA KUMARI PANDA VS	SHIB SHANKAR MOHANTY VS	// // 0
106	D-TRPCRL/5655/2024	SAROJ KUMAR RATH BISWADEEP NAYAK VS	NARESH CHANDRA JENA VS	// //0 0
107	D-TRPCRL/5669/2024	SUMITRA NAYAK SIMANCHAL TRIPATHY VS	SUSANTA KUMAR TRIPATHY VS	// // 0
108	D-WA/8033/2024	STATE OF ODISHA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
109	D-WA/8036/2024	GOKUL CHANDRA KATARI STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
110	D-WA/8039/2024	AKASHA BEHERA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0
111	D-WA/8067/2024	KABITA SWAIN STATE OF ODISHA VS	RABI NARAYAN MISHRA,A.G.A VS	// // 0
112	D-WA/8073/2024	RUPESH KUMAR PRADHAN SHRADDHA SASWOTI MOHANTY VS	ROHIT RANJAN RAY VS	// // 0
113	D-WA/8101/2024	UNION OF INDIA BISHNU NAIK VS	SAMEER KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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114	D-WA/8102/2024	ARUNA KUMAR NAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
115	D-WA/8114/2024	CHIEF SECRETARY TO GOVT. OF ODISHA VS SNEHAPRAVA DAS	SASWAT DAS,A.G.A VS	// 0 //
116	D-WA/8116/2024	STATE OF ODISHA VS PRASANTA KUMAR DASH	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
117	D-WA/8127/2024	STATE OF ORISSA VS JAYKRUSHNA BARIK	SANGRAM JENA, A.G.A. VS	// 0 //
118	D-WA/8137/2024	STATE OF ODISHA VS PRAMOD KUMAR PRADHAN	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
119	D-WA/8142/2024	BOARD OF SECONDARY EDUCATION, ORISSA VS CHANDRAJIT MOHANTY	ANISH ANKUR MISHRA VS	// 0 //
120	D-WP(C)/8035/2024	P. SANKAR CHOUDHURY VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
121	D-WP(C)/8040/2024	ABHAYA PRASAD NAYAK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
122	D-WP(C)/8041/2024	BASANTI ROY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
123	D-WP(C)/8043/2024	MANASI PANDA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
124	D-WP(C)/8044/2024	JUDHISTIR BALIARSINGH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
125	D-WP(C)/8047/2024	GOPAL CHANDRA RAY	BIPIN KUMAR NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
126	D-WP(C)/8048/2024	GOPINATH SETHY	DURGA PRASANA DAS	//
	WP(C)/4060/2024	VS	VS	0
		COMMN. CUM SECY., HIGHER EDUCATION DEPT. KHURDA		//
127	D-WP(C)/8049/2024	M/S. JANMEJAY NATH, BALASORE	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE COMMN. OF CT AND GST, CTC		//
128	D-WP(C)/8051/2024	M/S. ALL THAT JAZZ, SAMBALPUR	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE DEPUTY COMMN., CT AND GST, SAMBALPUR I CIRCLE		//
129	D-WP(C)/8052/2024	SAROJ KUMAR NATH	DEO KUMAR AJMERIA	//
		VS	VS	0
		ABANI KUMAR SAHU		//
130	D-WP(C)/8053/2024	ALOK KUMAR SAHOO	SITANSU MOHAN SINGH	//
	WP(C)/4074/2024	VS	VS	0
		STATE OF ODISHA		//
131	D-WP(C)/8054/2024	BISWAJIT SAHOO	SITANSU MOHAN SINGH	//
	WP(C)/4070/2024	VS	VS	0
		STATE OF ODISHA		//
132	D-WP(C)/8057/2024	BIBHUPRASAD SWAIN	SITANSU MOHAN SINGH	//
	WP(C)/4066/2024	VS	VS	0
		STATE OF ODISHA		//
133	D-WP(C)/8058/2024	AMIT KUMAR PANDA	SITANSU MOHAN SINGH	//
	WP(C)/4063/2024	VS	VS	0
		STATE OF ODISHA		//
134	D-WP(C)/8060/2024	CHIKUN KUMAR SAHOO	SITANSU MOHAN SINGH	//
	WP(C)/4062/2024	VS	VS	0
		STATE OF ODISHA		//
135	D-WP(C)/8061/2024	AFROZA BEGUM	SITANSU MOHAN SINGH	//
	WP(C)/4061/2024	VS	VS	0
		STATE OF ODISHA		//
136	D-WP(C)/8062/2024	BIJAY KUMAR SAHOO	SATYAJIT MOHAPATRA (2)	//
	WP(C)/4001/2024	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-WP(C)/8064/2024	STATE OF ODISHA ARUN KUMAR ARUK VS	KARUNAKAR RATH VS	// // 0
138	D-WP(C)/8071/2024	STATE OF ODISHA MAMA MAHALIK VS	SURENDRA PRASAD BARIK VS	// // 0
139	D-WP(C)/8076/2024	STATE OF ODISHA KAILASH CHANDRA DAS VS	KRISHNA CHANDRA SAHU VS	// // 0
140	D-WP(C)/8079/2024	STATE OF ODISHA URMILA PUROHIT VS	BHABA RANJAN KAR VS	// // 0
141	D-WP(C)/8080/2024	GOVT. OF ODISHA M/S. ITD CEMENTATION INDIA LTD., MUMBAI VS	ANUP NARAYAN MOHANTY VS	// // 0
142	D-WP(C)/8081/2024	UNION OF INDIA DILLIP KUMAR PANDA VS	BIGYAN KUMAR SHARMA VS	// // 0
143	D-WP(C)/8085/2024	COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK GAYATRI SARANGI VS	UMESH CHANDRA MOHANTY VS	// // 0
144	D-WP(C)/8087/2024	STATE OF ODISHA RAMCHANDRA BEHERA VS	DURGA PRASAD JENA VS	// // 0
145	D-WP(C)/8088/2024	LAND REFORM COMMISSIONER, BOARD OF REVENUE, CUTTACK KISHORE KUMAR AGRAWAL VS	MAHESWAR MOHANTY VS	// // 0
146	D-WP(C)/8090/2024	STATE OF ODISHA TAPAS ROUT VS	ASHOK KUMAR SAHOO VS	// // 0
147	D-WP(C)/8092/2024	STATE OF ODISHA LOKANATH SAHOO VS	SARAT CHANDRA MEKAP VS	// // 0
		REGIONAL MANAGER, HINDUJA LEYLAND FINANCE LTD., KHURDA		//

ORISSA HIGH COURT

FILING REPORT AS ON :22/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-WP(C)/8094/2024	ARNADA KUMAR MOHANTY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
149	D-WP(C)/8095/2024	PRAKASH CHANDRA DAS VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
150	D-WP(C)/8097/2024	PRASANNJIT MOHANTY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
151	D-WP(C)/8099/2024	RANJUBALA SAHOO VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	// 0 //
152	D-WP(C)/8100/2024	TRILOCHAN SAHU VS THE COMMNR., CT AND GST, ODISHA	ANUP NARAYAN MOHANTY VS	// 0 //
153	D-WP(C)/8103/2024	RANJAN KUMAR MAHAPATRA VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
154	D-WP(C)/8107/2024	SUSANTA KUMAR PATEL VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //
155	D-WP(C)/8108/2024	ASMERI BIBI VS THE CHIEF GM, NUMALIGARH REFINERY LTD., GUWAHATI	RAMA CHANDRA JENA VS	// 0 //
156	D-WP(C)/8111/2024	PRAMOD CHANDRA PATRA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
157	D-WP(C)/8112/2024	M/S. WINNERS PHARMA, CUTTACK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
158	D-WP(C)/8113/2024	UNION OF INDIA VS UNITED CONSTRUCTION, CUTTACK	PRASANNA KUMAR PARHI VS	// 0 //
159	D-WP(C)/8115/2024	BEDAMATI NAIK	DIPTIREKHA NANDA	//

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	D-WP(C)/8118/2024	MAHANADI COAL FIELD LTD., SUNDARGARH PRASANNA KUMAR SARANGI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
161	D-WP(C)/8120/2024	STATE OF ODISHA NEELAMADHABA PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
162	D-WP(C)/8121/2024	STATE OF ODISHA ANUPAMA SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
163	D-WP(C)/8122/2024	STATE OF ODISHA RUSHU BENIA	GOUTAM KUMAR ROUSTRAY	//
		VS	VS	0
164	D-WP(C)/8123/2024	STATE OF ODISHA MADHURI TRIPATHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
165	D-WP(C)/8125/2024	STATE OF ODISHA SASMITA SUKLA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
166	D-WP(C)/8128/2024	STATE OF ODISHA SHREE GAJANAN CONSTRUCTION, BHAWANIPATNA	JNYANANANDA PANDA	//
		VS	VS	0
167	D-WP(C)/8129/2024	COMMISSIONER OF CT AND GST, CUTTACK MANOJ KUMAR PATRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
168	D-WP(C)/8130/2024	STATE OF ODISHA AMITABH MAITY	NIRANJAN PANDA	//
		VS	VS	0
169	D-WP(C)/8133/2024	GENERAL MANAGER, ELECTRICAL TPNODL, BALASORE MADAN MAHAPATRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
170	D-WP(C)/8134/2024	STATE OF ODISHA RABINARAYAN MAHARANA	RASHMI RANJAN BAG	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :22/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-WP(C)/8136/2024	STATE OF ORISSA SUJATA MOHARANA VS	GYANA RANJAN SETHI VS	// // 0
172	D-WP(C)/8138/2024	STATE OF ODISHA ASWINI KUMAR DASH VS	KUNAL KUMAR SWAIN VS	// // 0
173	D-WP(C)/8139/2024	STATE OF ODISHA TRISHA NURSING CENTRE, CUTTACK VS	SOUMENDRA PATTANAIAK VS	// // 0
174	D-WP(C)/8140/2024	STATE OF ODISHA BHUBANESWAR COLLEGE OF NURSING, CUTTACK VS	GYANA RANJAN SETHI VS	// // 0
175	D-WP(C)/8141/2024	STATE OF ODISHA PADMALAYA SCHOOL AND COLLEGE OF NURSING, SAMBALPUR VS	GYANA RANJAN SETHI VS	// // 0
176	D-WP(C)/8143/2024	STATE OF ODISHA KALICHARAN SATAPATHY VS	SARATHI JYOTI MOHANTY VS	// // 0
177	D-WP(C)/8145/2024	STATE OF ODISHA PURI SCHOOL AND COLLEGE OF NURSING, BBSR VS	GYANA RANJAN SETHI VS	// // 0
178	D-WP(C)/8146/2024	STATE OF ODISHA SRI JAGANNATH COLLEGE OF NURSING, NUAPADA VS	GYANA RANJAN SETHI VS	// // 0
179	D-WP(C)/8147/2024	STATE OF ODISHA COMPUTER APPLICATION CENTRE FOR RESEARCH AND EDUCATION TRUST OF INDIA VS	ANUSANTA KUMAR DASH VS	// // 0
180	D-WP(C)/8149/2024	STATE OF ODISHA RAMESH CHANDRA MALLICK VS	KUNAL KUMAR SWAIN VS	// // 0
181	D-WP(C)/8150/2024	STATE OF ODISHA NABAKRISHNA MISHRA VS	PREMANANDA MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :22/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-WP(C)/8151/2024	MEENA DEVI PANCH VS SRI JAGANNATH MAHAPRABHU, PURI	AMIT PRASAD BOSE VS	// 0 //
183	D-WP(C)/8152/2024	SANKAR PRASAD PATNAIK VS TAHASILDAR, BHADRAK	SUKANTA KUMAR NAYAK (2) VS	// 0 //
184	D-WP(C)/8155/2024	ALOK SETHA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
185	D-WP(C)/8156/2024	BADRI PRASAD COLLEGE OF NURSING, BARGARH VS STATE OF ODISHA	SOUENDRA PATTANAIAK VS	// 0 //
186	D-WP(C)/8157/2024	GOLAK BIHARI PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
187	D-WP(C)/8158/2024	BIREN KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
188	D-WP(C)/8159/2024	LINGARAJ SAHU VS STATE OF ODISHA	MOHAMMED RIAZ VS	// 0 //
189	D-WP(C)/8160/2024	VINAYAK COLLEGE OF NURSING, BBSR VS STATE OF ODISHA	SOUENDRA PATTANAIAK VS	// 0 //
190	D-WP(C)/8161/2024	BIPIN BIHARI PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
191	D-WP(C)/8162/2024	PRAMOD KUMAR PANIGRAHI VS STATE OF ODISHA	MOHAMMED RIAZ VS	// 0 //
192	D-WP(C)/8163/2024	ASIT KUMAR PATTNAIK VS ADDL. STATE TAX OFFICER, BBSR	AJIT KUMAR ROY VS	// 0 //
193	D-WP(C)/8165/2024	SANATAN PARIDA	SIDHARTH MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		B.D.A., BBSR		//
194	D-WP(C)/8167/2024	ISHWAR LADI @ L. ISWAR RAO	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/8168/2024	NATIONAL LAW UNIVERSITY, CUTTACK	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		CENTRAL BOARD OF DIRECT TAXES, NEW DELHI		//
196	D-WP(C)/8169/2024	AJIT PRASAD ROUT	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
		THE MANAGER ELECTRICAL, TPCODL CUM ASSESSING OFFICER, BBSR		//
197	D-WP(C)/8170/2024	PABITRA DAS	GAGAN BIHARI SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/8171/2024	NATIONAL LAW UNIVERSITY, CUTTACK	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		CENTRAL BOARD OF DIRECT TAXES, NEW DELHI		//
199	D-WP(C)/8172/2024	BASANTI MAHALIK	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
200	D-WP(C)/8173/2024	SANTOSH KUMAR DAS	AMIT KUMAR NATH	//
		VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/8174/2024	SUKANTA KUMAR SATAPATHY	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
202	D-WP(C)/8175/2024	ELLORA NAYAK	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/8176/2024	SARMILA PRAHARAJ	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
204	D-WP(C)/8177/2024	NATIONAL LAW UNIVERSITY, CUTTACK	SASWAT KUMAR ACHARYA	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WP(C)/8178/2024	CENTRAL BOARDS OF DIRECT TAXES, NEW DELHI KALPANA DASH VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// // ()
206	D-WP(C)/8179/2024	MOHAMMAD EKRAM VS THE ZONAL MANAGER, CUTTACK	DAYANIDHI MISHRA VS	// // ()
207	D-WPCRL/5623/2024	PRAMILA MAHAPATRA VS STATE OF ODISHA	NISHANT DAS VS	JAJPUR TOWN /226 /2023 () //
208	D-ABLAPL/5624/2024	SAKUR ABDUL @ ABDUL SAKOOR @ SUKRU VS STATE OF ODISHA	RITESH KUMAR PARICHHA VS	HIRAKUD /83 /2006 () //
209	D-ABLAPL/5633/2024	PRATAS RAJ PATRA VS STATE OF ODISHA	TARINI PANIGRAHI VS	JEYPORE TOWN /193 /2013 () //
210	D-ABLAPL/5634/2024	BABOOL @ SAMBIT MOHANTY VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	NARASINGHPUR /131 /2023 () //
211	D-ABLAPL/5635/2024	RANJAN KUMAR BILAS VS UNION OF INDIA (RAILWAY)	PRADEEP KUMAR DAS VS	/ /0 () //
212	D-ABLAPL/5640/2024	KANAKALATA MUDULI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /49 /2024 () //
213	D-ABLAPL/5642/2024	PRAKASH CHANDRA NAYAK VS STATE OF ODISHA	ARUN KUMAR MANSINGH VS	/ /0 () //
214	D-ABLAPL/5644/2024	SUMIT KUMAR JENA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	KENDRAPARA SADAR /148 /2022 () //
215	D-ABLAPL/5646/2024	DAITARI BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /79 /2016 () //

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-ABLAPL/5651/2024	BASANTI ROUT VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /738 /2023 () //
217	D-ABLAPL/5652/2024	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	BABI SANGRAM KISHORE SETHY VS	PATKURA /48 /2024 () //
218	D-ABLAPL/5653/2024	RANJIT PATTANAİK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	CUTTACK SADAR /106 /2024 () //
219	D-ABLAPL/5654/2024	ISWAR CHNADRA SWAIN VS STATE OF ODISHA	PRATİK NAYAK VS	/ /0 () //
220	D-ABLAPL/5656/2024	BIPUL MANDAL VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /58 /2024 () //
221	D-ABLAPL/5661/2024	MIRZA AHMMED BAIG @ MIRZA BABULI BAIG VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ALAKUNDA /30 /2024 () //
222	D-ABLAPL/5664/2024	MITU SWAIN VS STATE OF ODISHA	BHARAT JALLI VS	KHALLİKOTE /112 /2024 () //
223	D-ABLAPL/5665/2024	KANHA NAYAK @ NAHAK VS STATE OF ODISHA	BHARAT JALLI VS	KHALLİKOTE /79 /2024 () //
224	D-ABLAPL/5667/2024	KALIA @ MULIA NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	ANGUL TOWN /610 /2014 () //
225	D-ABLAPL/5668/2024	ROHIT MAHANANDA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	NAWAPARA /15 /2015 () //
226	D-ABLAPL/5674/2024	SHANTILATA SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	JANKIA P.S. /79 /2024 () //
227	D-ABLAPL/5676/2024	RUSHI KUMAR KERKETA@ BULU MUNDA	LAXMI NARAYAN PATEL	RENGALI /146 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :22/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	D-ABLAPL/5678/2024	STATE OF ODISHA DILIP KUMAR MISHRA	LAXMI NARAYAN PATEL	// AINTHAPALI /115 /2016
		VS	VS	()
229	D-ABLAPL/5680/2024	STATE OF ODISHA SUNITA DALABEHERA	MANORANJAN ACHARYA	// ODAGAON /64 /2024
		VS	VS	()
230	D-ABLAPL/5682/2024	STATE OF ODISHA K. JUDHISTI @ K. JUDHISTIRA	D.SANKAR RAO ACHARY	// GOLANTHARA (BERHAMPUR) /203 /2020
		VS	VS	()
231	D-ABLAPL/5684/2024	STATE OF ODISHA SADHA KISHAN	NARESH KUMAR NAIK	// DHARUADIHI /21 /2024
		VS	VS	()
232	D-ABLAPL/5685/2024	STATE OF ODISHA PRAKASH KUMAR SWAIN	BIDYALOK MOHAPATRA	// COLLIERY /593 /2023
		VS	VS	()
233	D-ABLAPL/5690/2024	STATE OF ODISHA SRIKANTA KUMAR ROUT @ SRIKANTA ROUT	CHIRANJAYA MOHANTY	// PATTAMUNDAI RURAL PS /44 /2024
		VS	VS	()
234	D-ABLAPL/5693/2024	STATE OF ODISHA BHUPENDRA DAS	ABHISHEK DASH	// / /0
		VS	VS	()
235	D-ABLAPL/5694/2024	REPUBLIC OF INDIA TUKUNA LENKA	PRADEEP KUMAR DAS	// / /0
		VS	VS	()
236	D-ABLAPL/5701/2024	UNION OF INDIA(RAILWAY) BISWAJIT LIMA	JYOTI RANJAN DEO	// VIGILANCE PS (BERHAMPUR) /56 /2018
		VS	VS	()
237	D-ABLAPL/5702/2024	STATE OF ODISHA(VIG.) SUMI DAS	KHUSBU PANIGRAHI	// JALESWAR /76 /2024
		VS	VS	()
238	D-ABLAPL/5707/2024	STATE OF ODISHA MANOJ KUMAR SAHOO	DEBA KUMAR RATH	// BALIANTA P.S. /111 /2014
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :22/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-ABLAPL/5709/2024	STATE OF ODISHA ASHOK KUMAR PATRA VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	// JAJPUR ROAD /132 /2024 () //

ORISSA HIGH COURT

MISC CASES FILED on :22/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OTAPL/3/2012 OTAPL/3/2012	COMNR.CENTRAL EXCISE MP	MR.BISMAY A.PRUSTY(JR.S.C.), MR.TUSHAR KANTI SATPATHY(SR.S)	7/2024
2	D-CRP/5603/2024 CRP/7/2024	M/S. GUPTA POWER INFRASTRUCTURE LTD MP	ADMIT PRASAD BOSE	10/2024
3	D-TRP(C)/8078/2024 TRP(C)/ /	INDU BISWAKARMA MP	RASHMI RANJAN DAS	49/2024
4	D-TRP(C)/8119/2024 TRP(C)/ /	SARITA KUMARI PANDA MP	SHIB SHANKAR MOHANTY	50/2024
5	D-CRLMP/5641/2024 CRLMP/ /	RAMESH CHANDRA PADHI MP	AJAYA KUMAR JENA	51/2024
6	D-CMAPL/8072/2024 CMAPL/ /	INSTITUTE OF MANAGEMENT AND INFORMATION TECHNOLOGY (IMIT) MP	ADMIT PRASAD BOSE	54/2024
7	D-CMAPL/8075/2024 CMAPL/ /	INSTITUTE OF MANAGEMENT AND INFORMATION TECHNOLOGY (IMIT) MP	ADMIT PRASAD BOSE	55/2024
8	D-CMAPL/8077/2024 CMAPL/ /	INSTITUTE OF MANAGEMENT AND INFORMATION TECHNOLOGY (IMIT) MP	ADMIT PRASAD BOSE	56/2024
9	D-CMAPL/8144/2024 CMAPL/ /	MANAS KUMAR NAIK MP	ADV.	57/2024
10	D-RPFAM/354/2023 RPFAM/354/2023	NILANCHAL BEHERA MP	PRABIR KUMAR RAY	83/2024
11	D-MATA/435/2023 MATA/435/2023	ADWAIT KUMAR PRADHAN MP	RAGHUNATH DASMOHAPATRA	85/2024
12	D-CONTC/8443/2023 CONTC/8443/2023	KAILASH CHANDRA MOHANTY MP		118/2024
13	D-CONTC/8443/2023 CONTC/8443/2023	KAILASH CHANDRA MOHANTY MP		119/2024
14	D-CONTC/3376/2024 CONTC/ /	GOURAHARI PATNAIK MP	ADV.	120/2024
15	D-CONTC/3383/2024 CONTC/ /	PREMANANDA PANIGRAHY MP	ADV.	121/2024
16	D-CONTC/4850/2024 CONTC/ /	NATABAR DAS MP	ADV.	122/2024
17	D-CONTC/8180/2024 CONTC/ /	ASWINI KUMAR SAHU MP	RUPESH KUMAR KANUNGO	123/2024
18	D-SA/331/1989 SA/331/1989	ARUNA DEVI MP		136/2024
19	D-SA/471/2001 SA/471/2001	RAMLINGESWAR MP	M/S.D.MAHAPATRA, DAYANANDA MOHAPATRA	137/2024
20	D-SA/471/2001 SA/471/2001	RAMLINGESWAR MP	M/S.D.MAHAPATRA, DAYANANDA MOHAPATRA	138/2024
21	D-SA/471/2001 SA/471/2001	RAMLINGESWAR MP	M/S.D.MAHAPATRA, DAYANANDA MOHAPATRA	139/2024
22	D-CRLREV/5636/2024 CRLREV/ /	DIPTI KANTA BEHERA MP	NIRANJAN LENKA	163/2024
23	D-CRLREV/5636/2024 CRLREV/ /	DIPTI KANTA BEHERA MP	NIRANJAN LENKA	164/2024
24	D-CRLREV/5647/2024 CRLREV/ /	RANJEET SINGH @ LALI MP	MOHAMMED MUSTAQ ANSARI	165/2024
25	D-CRLREV/5660/2024 CRLREV/ /	PAPU SINGH MP	JAYDEEP PAL	166/2024
26	D-CRLREV/5677/2024	PRASANTA NAG	SOUMYA RANJAN DAS	

	CRLREV/ /	MP		167/2024
27	D-CRLREV/5677/2024	PRASANTA NAG	SOUMYA RANJAN DAS	
	CRLREV/ /	MP		168/2024
28	D-FAO/8096/2024	REGIONAL MANAGER, NEW INDIA ASSURANCE	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		178/2024
29	D-FAO/8098/2024	REGIONAL MANAGER, NEW INDIA ASSURANCE	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		179/2024
30	D-FAO/8153/2024	CHHANDA RANI MOHAPATRA	SUKANTA KUMAR MISHRA	
	FAO/ /	MP		180/2024
31	D-CMP/8032/2024	GITANJALI LENKA	PRAFULLA CHANDRA ACHARYA	
	CMP/ /	MP		208/2024
32	D-BLAPL/8567/2023	CHAMAN NAYAK	ASIT KUMAR JENA	
	BLAPL/8567/2023	MP		209/2024
33	D-CMP/8106/2024	GURUCHARAN BEHERA	RAJIV KUMAR MAHANTA	
	CMP/ /	MP		209/2024
34	D-BLAPL/11060/2023	PRADIPTA KUMAR PATRA @ PRADEEPTA KUMAR PATRA		
	BLAPL/11060/2023	MP		210/2024
35	D-CMP/4555/2024	PABITRA KUMARA BEHERA	DEEPALI MAHAPATRA	
	CMP/ /	MP		210/2024
36	D-BLAPL/685/2024	MUKESH KUMAR		
	BLAPL/130/2024	MP		211/2024
37	D-BLAPL/9208/2022	SALAYADU DILESHU DORA	PRADEEP KUMAR MOHAPATRA	
	BLAPL/9208/2022	MP		212/2024
38	D-RSA/8046/2024	TARANGINI KAPARDAR	SWAPNIL ROY	
	RSA/ /	MP		232/2024
39	D-RSA/115/2021	HEMANTA KUMAR BEHERA	BIBEKANANDA BHUYAN	
	RSA/115/2021	MP		233/2024
40	D-RSA/8154/2024	JAGANNATH SAHU	AMITAV TRIPATHY	
	RSA/ /	MP		234/2024
41	D-RSA/8181/2024	PADAN JENA	TRILOCHAN PANIGRAHI	
	RSA/ /	MP		235/2024
42	D-ABLAPL/8086/2022	BAPI PRADHAN		
	ABLAPL/8086/2022	MP		369/2024
43	D-ABLAPL/2761/2024	BANSIDHAR PATEL		
	ABLAPL/1077/2024	MP		370/2024
44	D-ABLAPL/13483/2023	BALLABHA SAHU		
	ABLAPL/13483/2023	MP		371/2024
45	D-ABLAPL/14061/2023	A. SHIBA PATRA @ SIBA PATRA		
	ABLAPL/14061/2023	MP		372/2024
46	D-ABLAPL/15422/2023	TUKUNA LENKA		
	ABLAPL/15422/2023	MP		373/2024
47	D-ABLAPL/2760/2024	AMRUT KAND		
	ABLAPL/1075/2024	MP		374/2024
48	D-ABLAPL/12147/2022	NAROTTAM SINDUR		
	ABLAPL/12147/2022	MP		375/2024
49	D-ABLAPL/13048/2023	RAMA PANGI		
	ABLAPL/13048/2023	MP		376/2024
50	D-ABLAPL/3452/2020	SRIKANT SENA	SOUMYA RANJAN DAS	
	ABLAPL/3452/2020	MP		377/2024
51	D-ABLAPL/14670/2023	DEVIPRASAD BISWAL @ DEBI PRASAD BISWAL @ DEBIPRASAD BISWAL		
	ABLAPL/14670/2023	MP		378/2024
52	D-MACA/8037/2024	JAYANTI MOHAPATRA	MANMAYA KUMAR DASH	
	MACA/ /	MP		392/2024
53	D-MACA/8037/2024	JAYANTI MOHAPATRA	MANMAYA KUMAR DASH	
	MACA/ /	MP		393/2024
54	D-MACA/8042/2024	PRAHALLAD POI	MANMAYA KUMAR DASH	
	MACA/ /	MP		394/2024
55	D-MACA/8059/2024	NIMANTI KANDAY	ARPIT SARANGI	
	MACA/ /	MP		395/2024
56	D-MACA/1217/2023	THE MANAGER, LEGAL M/S. BAJAJ ALLIANZ	AMALI KHAN	
	MACA/1217/2023	MP		396/2024
57	D-MACA/1299/2023	D.M., M/S. ORIENTAL INSURANCE COMPANY	AMALI KHAN	
	MACA/1299/2023	MP		397/2024

58	D-MACA/940/2023 MACA/940/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD., D.O II MP		398/2024
59	D-MACA/937/2023 MACA/937/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD., D.O II MP		399/2024
60	D-MACA/3095/2024 MACA/ /	BISWANATH PARIDA @ BISHIKESAN PARIDEB MP	DEBASISH PATNAIK	400/2024
61	D-CRLMC/5622/2024 CRLMC/ /	SURESWARI BHUE MP	TARACHAND BAG	411/2024
62	D-CRLMC/5628/2024 CRLMC/ /	DEBI PRASAD DAS MP	DEBA KUMAR RATH	412/2024
63	D-CRLMC/5105/2024 CRLMC/ /	BHARAT BISOYI MP	SOUBHAGYA KUMAR DASH	413/2024
64	D-CRLMC/4852/2023 CRLMC/4852/2023	NARESH PATRA MP	BIDYADHAR MANSING	414/2024
65	D-CRLMC/5560/2023 CRLMC/5560/2023	DR.PRATABIDYA PARIDA MP		415/2024
66	D-CRLMC/5681/2024 CRLMC/ /	PANDIT SAHU MP	JNYANANANDA PANDA	416/2024
67	D-CRLMC/5691/2024 CRLMC/ /	GADADHAR JENA MP	HEMANT KUMAR MUND	417/2024
68	D-CRLMC/2516/2023 CRLMC/2516/2023	TUNA@RAKESH ROSHAN ROUT MP		418/2024
69	D-CRLA/1371/2023 CRLA/1371/2023	MOHAN CHANDRA MAHANTA@TIKI MP	DEEPAK KU SAHOO	418/2024
70	D-CRLMC/5698/2024 CRLMC/ /	GANANATH THANAPATI MP	PRASANNA KUMAR MISHRA	419/2024
71	D-CRLA/5627/2024 CRLA/ /	JAGANNATH SWAIN MP	BIKRAM KESHARI RAJ	419/2024
72	D-CRLMC/4349/2011 CRLMC/4349/2011	MOHAN SINGH MP		420/2024
73	D-CRLA/5627/2024 CRLA/ /	JAGANNATH SWAIN MP	BIKRAM KESHARI RAJ	420/2024
74	D-CRLA/485/2018 CRLA/485/2018	GOPAL CHANDRA MOHANTA MP	PRASANNA KUMAR PARHI, (M/S. CHITTARANJAN SAHU, P.K.MISHRA)	421/2024
75	D-CRLA/138/2018 CRLA/138/2018	PRABHAKAR@PRAVAKAR GOUDA MP	M/S. TAPAN JYOTI PANI, J.K.MAJHL,	422/2024
76	D-WA/8033/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	674/2024
77	D-WA/8033/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	675/2024
78	D-WA/8033/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	676/2024
79	D-WA/8036/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	677/2024
80	D-WA/8039/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	678/2024
81	D-WA/8039/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	679/2024
82	D-WA/8039/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	680/2024
83	D-WA/8067/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	681/2024
84	D-WA/8067/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	682/2024
85	D-WA/8067/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	683/2024
86	D-WA/8073/2024 WA/ /	SHRADDHA SASWOTI MOHANTY MP	ROHIT RANJAN RAY	684/2024
87	D-WA/8073/2024 WA/ /	SHRADDHA SASWOTI MOHANTY MP	ROHIT RANJAN RAY	685/2024
88	D-WA/8114/2024 WA/ /	CHIEF SECRETARY TO GOVT. OF ODISHA MP	SASWAT DAS,A.G.A	686/2024
89	D-WA/8114/2024	CHIEF SECRETARY TO GOVT. OF ODISHA	SASWAT DAS,A.G.A	

	WA/ /	MP		687/2024
90	D-WA/8114/2024	CHIEF SECRETARY TO GOVT. OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		688/2024
91	D-WA/8116/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		689/2024
92	D-WA/8116/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		690/2024
93	D-WA/8127/2024	STATE OF ORISSA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		691/2024
94	D-WA/8116/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		692/2024
95	D-WA/8127/2024	STATE OF ORISSA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		693/2024
96	D-WA/8137/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		694/2024
97	D-WA/8137/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		695/2024
98	D-WA/8137/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		696/2024
99	D-WA/8142/2024	BOARD OF SECONDARY EDUCATION, ORISSA	ANASH ANKUR MISHRA	
	WA/ /	MP		697/2024
100	D-WA/4490/2024	ODISHA UNIVERSITY AND TECHNOLOGY	AMITABH MISHRA	
	WA/ /	MP		698/2024
101	D-WA/4486/2024	ODISHA UNIVERSITY AND TECHNOLOGY	AMITABH MISHRA	
	WA/ /	MP		699/2024
102	D-WA/4369/2024	ODISHA UNIVERSITY AND TECHNOLOGY	CHIRISHA MISHRA	
	WA/ /	MP		700/2024
103	D-WP(C)/18334/2022	SABITA MOHAPATRA @ MISHRA	SARTHAK PRADHAN	
	WP(C)/18334/2022	MP		2803/2024
104	D-WP(C)/8048/2024	GOPINATH SETHY	DURGA PRASANA DAS	
	WP(C)/4060/2024	MP		2804/2024
105	D-WP(C)/38940/2023	DR. NIHAR RANJAN PATRA	DEBA KUMAR RATH	
	WP(C)/38940/2023	MP		2805/2024
106	D-WP(C)/8049/2024	M/S. JANMEJAY NATH, BALASORE	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		2806/2024
107	D-WP(C)/21279/2015	RANJIT KU KHEMUNDU	LALATENDU SAMANTARAY	
	WP(C)/21279/2015	MP		2807/2024
108	D-WP(C)/8051/2024	M/S. ALL THAT JAZZ, SAMBALPUR	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		2808/2024
109	D-WP(C)/8062/2024	BIJAY KUMAR SAHOO	SATYAJIT MOHAPATRA (2)	
	WP(C)/4001/2024	MP		2809/2024
110	D-WP(C)/4754/2021	PRASANTA SAGAR MOHANTY	PRABHAT KUMAR PRAHARAJ	
	WP(C)/4754/2021	MP		2810/2024
111	D-WP(C)/8081/2024	DILLIP KUMAR PANDA	BIGYAN KUMAR SHARMA	
	WP(C)/ /	MP		2811/2024
112	D-WP(C)/34623/2022	NIRANJAN DALAI		
	WP(C)/34623/2022	MP		2812/2024
113	D-WP(C)/34626/2022	NIRMAL NAIK		
	WP(C)/34626/2022	MP		2813/2024
114	D-WP(C)/34628/2022	SUKANTI MUKHI		
	WP(C)/34628/2022	MP		2814/2024
115	D-WP(C)/8092/2024	LOKANATH SAHOO	SARAT CHANDRA MEKAP	
	WP(C)/ /	MP		2815/2024
116	D-WP(C)/8099/2024	RANJUBALA SAHOO	SUNSHINE ANAND SWAIN	
	WP(C)/ /	MP		2816/2024
117	D-WP(C)/8100/2024	TRILOCHAN SAHU	ANUP NARAYAN MOHANTY	
	WP(C)/ /	MP		2817/2024
118	D-WP(C)/931/2024	M/S BANSAL INFRAPROJECTS PVT. LTD., BILASPORE	CHANDRA NAYAK	
	WP(C)/334/2024	MP		2818/2024
119	D-WP(C)/33515/2023	MRUNAL KUMAR MOHANTY	PRABODHA CHANDRA NAYAK	
	WP(C)/33515/2023	MP		2819/2024
120	D-WP(C)/38603/2023	ANIL KUMAR MOHAPATRA	RAMDAS ACHARY	
	WP(C)/38603/2023	MP		2820/2024

121	D-WP(C)/8107/2024 WP(C)/ /	SUSANTA KUMAR PATEL MP	SHASHI BHUSAN JENA	2821/2024
122	D-WP(C)/8108/2024 WP(C)/ /	ASMERI BIBI MP	RAMA CHANDRA JENA	2822/2024
123	D-WP(C)/30129/2023 WP(C)/30129/2023	PRADIPTA MISHRA MP	BUDHADEV ROUTRAY	2823/2024
124	D-WP(C)/30129/2023 WP(C)/30129/2023	PRADIPTA MISHRA MP	BUDHADEV ROUTRAY	2824/2024
125	D-WP(C)/21599/2021 WP(C)/21599/2021	RABINDRA KUMAR PARAMGURU MP	ASHOK KUMAR MOHAPATRA 1	2825/2024
126	D-WP(C)/8112/2024 WP(C)/ /	M/S. WINNERS PHARMA, CUTTACK MP	BHABANI SANKAR TRIPATHY (1)	2826/2024
127	D-WP(C)/8113/2024 WP(C)/ /	UNION OF INDIA MP	PRASANNA KUMAR PARHI	2827/2024
128	D-WP(C)/8128/2024 WP(C)/ /	SHREE GAJANAN CONSTRUCTION, BHAWANIPUR MP	ANIL KUNDA PANDA	2828/2024
129	D-WP(C)/37123/2023 WP(C)/37123/2023	M/S JAGBANDHU ENTERPRISES PVT. LTDS. MP	ABHIRATA RATH	2829/2024
130	D-WP(C)/35737/2021 WP(C)/35737/2021	DEBASISH ROY MP	RAJDEEP PRADHAN	2830/2024
131	D-WP(C)/8136/2024 WP(C)/ /	SUJATA MOHARANA MP	GYANA RANJAN SETHI	2831/2024
132	D-WP(C)/8149/2024 WP(C)/ /	RAMESH CHANDRA MALLICK MP	KUNAL KUMAR SWAIN	2832/2024
133	D-WP(C)/16429/2022 WP(C)/16429/2022	ASHOKE GHOSH MP		2833/2024
134	D-WP(C)/2705/2024 WP(C)/1317/2024	NETRANANDA BAG MP	KUNAL KUMAR SWAIN	2834/2024
135	D-WP(C)/41605/2023 WP(C)/41605/2023	MUKESH KUMAR AGRAWAL MP	PRABODHA CHANDRA NAYAK	2835/2024
136	D-WP(C)/3279/2024 WP(C)/1837/2024	VISA COKE LTD., JAJPUR MP	ABHISHEK DASH	2836/2024
137	D-WP(C)/8165/2024 WP(C)/ /	SANATAN PARIDA MP	SIDHARTH MISHRA	2837/2024
138	D-WP(C)/8167/2024 WP(C)/ /	ISHWAR LADI @ L. ISWAR RAO MP	SANJIB KUMAR BHANJADEO	2838/2024
139	D-WP(C)/8168/2024 WP(C)/ /	NATIONAL LAW UNIVERSITY, CUTTACK MP	SASWAT KUMAR ACHARYA	2839/2024
140	D-WP(C)/8170/2024 WP(C)/ /	PABITRA DAS MP	GAGAN BIHARI SINGH	2840/2024
141	D-WP(C)/8169/2024 WP(C)/ /	AJIT PRASAD ROUT MP	FALGUNI RAJGURU MOHAPATRA	2841/2024
142	D-WP(C)/8171/2024 WP(C)/ /	NATIONAL LAW UNIVERSITY, CUTTACK MP	SASWAT KUMAR ACHARYA	2842/2024
143	D-WP(C)/8175/2024 WP(C)/ /	ELLORA NAYAK MP	BIBEKANANDA BHUYAN	2843/2024
144	D-WP(C)/8178/2024 WP(C)/ /	KALPANA DASH MP	BIBEKANANDA BHUYAN	2844/2024
145	D-WP(C)/10640/2014 WP(C)/10640/2014	BENUDHAR PATRA MP		2845/2024
146	D-WP(C)/8179/2024 WP(C)/ /	MOHAMMAD EKRAM MP	DAYANIDHI MISHRA	2846/2024